

ITEM NO.3 Court 4 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).588/2021

AJAY KUMAR GUPTA & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.64122/2021-EXEMPTION FROM FILING ANNEXTURES and IA No.64123/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.64124/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 26-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Siddharth Seem, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 We request Mr Colin Gonsalves, learned Senior Counsel appearing on behalf of the petitioners, to serve a copy of the petition on the office of the Solicitor General of India.
- 2 List the petition on 13 December 2021.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER